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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/53064/2026	STEEL AUTHORITY OF INDIA LTD., ROURKELA	JAGDISH BISWAL	/ /	
		VS	VS	()	
		M/S. NEHAN METALSHA PVT. LTD., BIHAR		//	
2	D-BLAPL/33971/2026	SIPUN @ CHITTARANJAN DASH	BABITA DAS	GOPALPRASAD /297 /2026	AOD20230000734C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/33976/2026	MANIA @DIPTIKANTA PRUSTY	JAYADEBA BEHERA	KHAIRA /145 /2025	AOD20240000366C202600177
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/33977/2026	SIMANCHAL BINDHANI	PVS NANAJI ACHARY	KOTPAD /151 /2022	AOR20220000211C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/33980/2026	OMM PRAKASH MOHANTY	LAXMIDHAR MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/33987/2026	BISWAJIT BEHERA	SUSHANTA HARICHANDAN	BENTKAR (42 MOUZA) UPD CUTTACK /221 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/33989/2026	ASHOK KUMAR NAYAK	ARIJEET MISHRA	MANCHESWAR P.S. /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/33990/2026	RAJA SABAR @PITAMBAR SABAR	DHANANJAYA MUND	BHAWANIPATNA TOWN /378 /2026	AOR20220001492C202600262
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/33992/2026	BIKRAM KESHARI DHAL	ARIJEET MISHRA	BADAGODA P.S. /699 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/33994/2026	G. NARAYANAPPA @ NARAYANAPPA	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/33995/2026	SATYA RANJAN SAHOO	ARIJEET MISHRA	KUAKHIA /437 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/33996/2026	RAJAN NAYAK	SRIKANTA MAHUNTA	PADMAPUR /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/33998/2026	BALIA DAS	ADITI HOTA	HINJILI /542 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/33999/2026	SANKIRTAN BHUE	PRATYUSHA NAIDU	AGALPUR /57 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/34001/2026	PADMAMUKHA PADHAN	PRATYUSHA NAIDU	DEOGAON /159 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/34004/2026	KARUNA RANA	PRATYUSHA NAIDU	TUSRA /145 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/34005/2026	LAMBODHAR BHUYAN @ PAN	RAJAT KUMAR PADHAN	HEMGIR /44 /2024	AOR20250000670C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/34008/2026	SUMANTA KUANRE @ KUANR	HEMANTA KUMAR MOHANTA	BANGRIPOSI /121 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/34017/2026	JAYAKRUSHNA PATRA	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/34019/2026	CHINA @ JIBAN RANJAN RAY	SUDHANSU SEKHAR DASH	NAUGAON /172 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/34021/2026	AKASH KUMAR BEHERA	RAJENDRA NARAYAN ROUT	GOPALPUR /292 /2026	AOR20220001558C202600216
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/34024/2026	SIDHES MAHAKUR @ SIDESH MAHAKUR	BIKASH KARNA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/34027/2026	ASHISH KUMAR JENA @ ASISH @ KOKO@ ASHISH JENA	BANI SHANKAR DASPARIDA	KRUSHNA PRASAD /211 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/34031/2026	MUNA KHILAR	BHABANI SHANKAR DASPARIDA	ANGUL TOWN /776 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/34032/2026	PRAHALAD OJHA	KASHINATH PATTANAIK	MADHUPATNA /460 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/34033/2026	KUSIA @ KRUSHNA CHANDRA SAMAL	SUSHANTA HARICHANDAN	ATHGARH /224 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/34036/2026	CHANDAN KUMAR MAHALA	PUSPAMITRA MOHAPATRA	EOW,BHUBANESWAR /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/34037/2026	SIMA BEHERA	AMULYA RATNA PANDA	PHULBANI SADAR /231 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/34046/2026	SAGAR GHADEI	DEEPAK RANJAN PARIDA	KHURDA MODEL /154 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/34048/2026	BATAKRUSHNA KAR @ SANKU	KASHINATH PATTANAIK	MADHUPATNA /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/34049/2026	GAGAN BIHARI MAHAPATRA @ GAGAN MAHAPATRA	SAMARENDRA MOHANTY	INFOCITY PS /625 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/34050/2026	CHANDAN SAHOO	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/34052/2026	GYANENDRA PAHI	BISHNU PRASAD PRADHAN	JAJPUR SADAR /304 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/34057/2026	SRIBATSHA DIGAL @ SRIBACHHA DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /177 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/34058/2026	SUDHIR KUDEI @ SUDHIR KUDAI	AMULYA RATNA PANDA	GOCHHAPADA /158 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/34059/2026	BARUD @ RABI @ ROHIT KUMAR SINGH	BIJAYA KUMAR RAGADA	RENGALI /159 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/34060/2026	RANJIT MUKHI	SUJIT KUMAR SWAIN	DEOGARH /477 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/34064/2026	SANTOSH MAHATO @ BADE	BIJAYA KUMAR RAGADA	RENGALI /159 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/34067/2026	KANGRESS DHURUA	BIDYADHAR PANDA	MAHILA PS SAMBALPUR /34 /2026	AOR20220001945C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/34070/2026	DHANANJAYA KUMAR	SARAT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/34073/2026	JAYA @JAYANTA KANHAR	ROHIT KUMAR SUNA	SONEPUR /249 /2026	AOD20240000326C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/34076/2026	KARU KUMAR	KISHORE KUMAR MISHRA	/ /	AOD20250000498C202600095
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/34079/2026	JALANDHAR PRADHAN @JITU	ACHYUTANANDA PATTANAIK	BOLAGARH P.S. /295 /2026	AOD20240000586C202600332
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/34082/2026	RAMAKANTA PUJHARI	SARAT KUMAR JENA	BARPALLI /255 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-BLAPL/34084/2026	BISWANATH NAYAK	SUJIT KUMAR PATTNAIK	NIMAKHANDI /274 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-BLAPL/34094/2026	RASHMITA SWAIN@MITA	BIJAY KUMAR BEHERA	CHANDAKA P.S. /204 /2019	AOR20220001736C202600277
		VS	VS	()	
		STATE OF ODISHA		//	
47	D-BLAPL/34099/2026	PANCHANAN BADAJENA @ KALIA @ SUNIL @ RABANA	PRAVASH CHANDRA JENA	S.P.(CID-CRL),CUTTACK /6 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
48	D-BLAPL/34101/2026	BISWANATH NAYAK	SUJIT KUMAR PATTNAIK	NIMAKHANDI /218 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-BLAPL/34107/2026	BISHAL MOHAPATRA	JYOTSNARANI RATH	MAHILA P.S. BUXIBAZAR /121 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-BLAPL/34110/2026	S.K. ZAHIR @ S.K. RAJA @ ANDUA RAJA	SUNIL KUMAR PANDA	KHANDAGIRI P.S. /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-BLAPL/34114/2026	RAJENDRA ORAM	SUNIL KUMAR PANDA	SUNDARGARH SADAR /496 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
52	D-BLAPL/34118/2026	PATITAPABAN BISOYI	SARAT KUMAR JENA	BEGUNIAPADA /85 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-BLAPL/34119/2026	KUMUDA SAHU	MRUGANKA MAULI PATNAIK	BHUBANESWAR VIGILANCE /21 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
54	D-BLAPL/34120/2026	SONU @ PANKAJ SAHU	RASMITA DAS	JONK /382 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
55	D-BLAPL/34125/2026	SUMANTA NAIK	BIRAJA PRASAD NANDA	BAGDIA /279 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
56	D-BLAPL/34132/2026	DEEPAK SAHU	SOUMYA RANJAN DAS	BARGAON /136 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
57	D-BLAPL/34133/2026	PRAMOD SAHU	SOUMYA RANJAN DAS	BARGAON /136 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/34134/2026	SAUMYA RANJAN SAHOO	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/34135/2026	RABINDRA SUNDARAY	PULLIN MARTHA	INDUSTRIAL ESTATE PS /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/34136/2026	SANTOSH GAJENDRA	AMAR MOHANTY	INDUSTRIAL ESTATE PS /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/34138/2026	DIVYA RANJAN SRICHANDAN	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/34143/2026	GULEKHA HARIPAL	SARAT KUMAR JENA	LOISINGHA(BOLANGIR) /224 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CMP/52871/2026	BIPIN BIHARI MAHAKUR	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		AKRURA KARMI		//	
64	D-CMP/52886/2026	UMESH CHANDRA SAHU	SIDDHARTH GOUTAM DAS	/ /	
		VS	VS	()	
		SAKUNTALA SAHU		//	
65	D-CMP/52896/2026	PRASANTA KUMAR BEHERA	ARYA DASH	/ /	
		VS	VS	()	
		SAKHI BEHERA		//	
66	D-CMP/52898/2026	DIGAMBAR KHUNTIA	ARYA DASH	/ /	
		VS	VS	()	
		SAKHI BEHERA		//	
67	D-CMP/52899/2026	SHARMITHA MOHANTY	ARYA DASH	/ /	
		VS	VS	()	
		SAKHI BEHERA		//	
68	D-CMP/52903/2026	BAHUDI JENA	DEVI PRASAD DASH	/ /	
		VS	VS	()	

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		BENUDHAR SWAIN		//	
69	D-CMP/52904/2026	THE CHAIRPERSON, GUNUPUR MUNICIPALITY	RUDRA NARAYAN PARIJA	/ /	
		VS	VS	()	
		BISHNU PRASAD PATNAIK		//	
70	D-CMP/52909/2026	PRAFULLA KUMAR BEHERA	ARYA DASH	/ /	
		VS	VS	()	
		SAKHI BEHERA		//	
71	D-CMP/52922/2026	SATRUGHANA BEURA	AJIT CHANDRA MOHAPATRA	/ /	AOR20220003536C202600002
		VS	VS	()	
		SUSANTA KUMAR SWAIN		//	
72	D-CMP/52941/2026	SAKUNTALA MISHRA	TANMAY MISHRA	/ /	
		VS	VS	()	
		SAIRENDRI MISHRA		//	
73	D-CMP/52957/2026	BISAYA MOHANTY	ARYA DASH	/ /	
		VS	VS	()	
		SAKHI BEHERA		//	
74	D-CMP/52963/2026	KHAGESWAR SAHOO	SABITA RANJAN PATTNAIK	/ /	
		VS	VS	()	
		GANESWAR SAHOO		//	
75	D-CMP/52964/2026	SATYAJIT KUMAR DASH	JAGANNATH BHUYAN	/ /	
		VS	VS	()	
		LILI PARIDA		//	
76	D-CMP/52969/2026	MADAN SAHOO	AKSHAYA KUMAR SAHOO	/ /	
		VS	VS	()	
		MANMOHAN JENA		//	
77	D-CMP/52971/2026	SABITRI PRUSTY	ASUTOSH ROUT	/ /	AOD20230000737C202600169
		VS	VS	()	
		RAMACHANDRA PRUSTY		//	
78	D-CMP/53023/2026	DR. GOPAL AGRAWAL	AGNIHOTRA SAHU	/ /	
		VS	VS	()	
		K. TAMANNA		//	
79	D-CONTC/52816/2026	PRAFULLA KUMAR BEHERA	ADV.	/ /	
		VS	VS	()	
		CHAKRAVARTI SINGH RATHORE, IAS		//	

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80	D-CONTC/52829/2026	AMULYA BHOI	ADV	/ /	AOR20220001611C202600217
		VS	VS	()	
		KALPANA DAS,TAHASILDAR BALIPATNA		//	
81	D-CONTC/52837/2026	SANJIB KUMAR BALA	ADV.	/ /	
		VS	VS	()	
		SHILPA SACHIN SHINDE, IAS		//	
82	D-CONTC/52845/2026	KSHETRA MOHAN SAMANTARAY	SWAGAT KUMAR SAHU	/ /	AOR20220004593C202600061
		VS	VS	()	
		ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//	
83	D-CONTC/52846/2026	SRIKANT @ SRIKANTA MOHANTY	ADV.	/ /	
		VS	VS	()	
		ER.DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES, KHORDHA		//	
84	D-CONTC/52857/2026	JYOTI RANJAN PATTNAIK	ADV.	/ /	
		VS	VS	()	
		ARINDAM DAKUA, IAS		//	
85	D-CONTC/52862/2026	BIJAYA MADHAB MAHANTA	SWAGAT KUMAR SAHU	/ /	AOR20220004593C202600062
		VS	VS	()	
		ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//	
86	D-CONTC/52873/2026	LINGARAJ PADHAN	ADV.	/ /	
		VS	VS	()	
		ARAVINDA AGRAWAL, COMMNR.. CUM SECY., HIGHER EDUCATION DEPT., KHURDA		//	
87	D-CONTC/52885/2026	MANAGING COMMITTEE OF HAZI MAHAMOOED URDU GIRLS HIGH SCHOOL, SANKARPUR, BHADRAK	ADV.	/ /	
		VS	VS	()	
		N.S.THIRAMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR		//	
88	D-CONTC/52891/2026	GOPABANDHU MALLICK	ADV.	/ /	
		VS	VS	()	
		HEMANT SHARMA, IAS		//	
89	D-CONTC/52907/2026	DAMODAR PANDA	ADV	/ /	AOD20240000618C202600263
		VS	VS	()	
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//	
90	D-CONTC/52911/2026	PRATIKSHYA SWAIN	ADV	/ /	AOR20220001583C202600342
		VS	VS	()	
		NITYANANDA BARIK, DISTRICT EDUCATION OFFICER,CUTTACK		//	
91	D-CONTC/52912/2026	DURGA CHARAN MURUDI	ADV	/ /	AOR20220001583C202600344

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		VS	VS	()	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
92	D-CONTC/52914/2026	SANJAYA KUMAR NAYAK	ADV	/ /	AOR20220001583C202600343
		VS	VS	()	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
93	D-CONTC/52916/2026	MANAGING COMMITEE OF SARADA GIRLS HIGH SCHOOL, KHURDA	ADV	/ /	AOD20220001927C202600207
		VS	VS	()	
		N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
94	D-CONTC/52917/2026	PRIYADARSHANA RAY	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600345
		VS	VS	()	
		HEMANTA KUMAR SHARMA, PRINCIPAL SECRETARY HOME DEPTT.		//	
95	D-CONTC/52924/2026	JYOSHNARANI MOHANTY	ADV	/ /	AOD20250000180C202600143
		VS	VS	()	
		AMARESH ROUTRAY, CHIEF CONSTRUCTION ENGINEER KHURDA		//	
96	D-CONTC/52933/2026	MANAGING COMMITTEE OF DANDAPANI SAMANTARAY HIGH SCHOOL, ANGARGAON	ADV	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
97	D-CONTC/52940/2026	TARESWAR DAS	ADV.	/ /	
		VS	VS	()	
		SUNITA PATI, D.R.S.C. CUM SECRETARY ODISHA STATE CO OPERATIVE UNION, KHURDA		//	
98	D-CONTC/52966/2026	CHINTAMANI PRUSTI	AVIJIT PATNAIK	/ /	AOD20240000363C202600051
		VS	VS	()	
		PRAGNYA PARAMITA, TAHASILDAR OUPADA,BALASORE		//	
99	D-CONTC/52968/2026	MURALIDHAR DASH	AVIJIT PATNAIK	/ /	AOD20240000363C202600052
		VS	VS	()	
		PRAGNYA PARAMITA, TAHASILDAR, OUPADA, BALASORE		//	
100	D-CONTC/52973/2026	ULLAS LENKA	ADV	/ /	AOD20230000737C202600170
		VS	VS	()	
		SHUBHA SHARMA PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
101	D-CONTC/52978/2026	MANORAMA DASH	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
102	D-CONTC/52988/2026	DHARANIDHAR DALAI	ADV	/ /	AOD20230000737C202600171
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		SHUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
103	D-CONTC/52990/2026	LAXMIDHAR GIRI	SWAGAT KUMAR SAHU	/ /	AOR20220004593C202600064
		VS	VS	()	
		ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT		//	
104	D-CONTC/52993/2026	KANAKLATA SENAPATI	ADV	/ /	AOR20220001657C202600209
		VS	VS	()	
		GIRISH S.N, SECRETARY PANCHAYATI RAJ AND DRINKING WATER DEPTT.		//	
105	D-CONTC/53031/2026	BALA JOSHI	ADV.	/ /	
		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
106	D-CONTC/53035/2026	SUSHIL KUMAR MOHAPATRA	BHASKAR CHANDRA PANDA	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
107	D-CONTC/53043/2026	URJANI DEENABANDHU	ADV.	/ /	
		VS	VS	()	
		ANANYA DAS, OSEPA, PROJECT DIRECTOR, BHUBANESWAR		//	
108	D-CONTC/53045/2026	PERAMALA PRIYANKA @ P.PRIYANKA	ADV.	/ /	
		VS	VS	()	
		ANANYA DAS, OSEPA, PROJECT DIRECTOR, BHUBANESWAR		//	
109	D-CONTC/53047/2026	BOBBILI HARIBABU	ADV.	/ /	
		VS	VS	()	
		ANANYA DAS, OSEPA, PROJECT DIRECTOR, BHUBANESWAR		//	
110	D-CONTC/53049/2026	POTHALA MANISHA @ P.MANISHA	ADV.	/ /	
		VS	VS	()	
		ANANYA DAS, OSEPA, PROJECT DIRECTOR, BHUBANESWAR		//	
111	D-CONTC/53054/2026	SUSHAMA NAYAK	ADV.	/ /	
		VS	VS	()	
		BALAMUKUNDA BHUYAN, IAS		//	
112	D-CONTC/53058/2026	SANJAYA KUMAR NAYAK	ADV.	/ /	
		VS	VS	()	
		ASWATHY S., IAS		//	
113	D-CONTC/53059/2026	GYANACHAND NATH	ADV.	/ /	
		VS	VS	()	
		ASWATHY S., IAS		//	

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114	D-CONTC/53066/2026	MALAY ROUL	ADV.	/ /	
		VS	VS	()	
		PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, MAYURBHANJ		//	
115	D-CRLA/33984/2026	KATERAM KHUNTIA	SARADA PRASAD DASH	THAKURMUNDA /18 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
116	D-CRLA/33986/2026	ABANI KUMAR PATI	NIRANJAN LENKA	BARIPADA TOWN /750 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
117	D-CRLA/34006/2026	BHUPENDRA MEHER	SURYAKANTA DWIBEDI	JUNAGARH /712 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
118	D-CRLA/34063/2026	DURJYODHAN GOUDA	PVS NANAJI ACHARY	KHATIGUDA /58 /2025	AOR20220000211C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
119	D-CRLA/34066/2026	SURESH KUMAR BEHERA	DEBASNAN DAS	TIRTOL /81 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
120	D-CRLA/34088/2026	SARASWATI JANI	SK. ZAFARULLA	KORAPUT TOWN /291 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
121	D-CRLA/34096/2026	BISWAJIT DAS	MANAS KUMAR CHAND	MAHILA P.S. BUXIBAZAR /50 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
122	D-CRLA/34113/2026	SACHIN LAKHUA	BIKASH KUMAR DASH	TALSARA /15 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
123	D-CRLA/34126/2026	NIRMAL CHANDRA BARIK	SARAT KUMAR JENA	PADAMPUR /146 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
124	D-CRLA/34141/2026	PRADIP KISAN	JULU KHANSAMA	MARSHAGHAI /455 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
125	D-CRLLP/34091/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS,S.C.VIGILANCE	SAMBALPUR VIGILANCE /34 /2003	AOR20220001542C202600020

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		VS	VS	()	
		PANCHANAN BEHERA		//	
126	D-CRLLP/34092/2026	STATE OF ODISHA(VIG.)	Sangram Das	SAMBALPUR VIGILANCE /82 /2010	AOR20220001542C202600021
		VS	VS	()	
		NEHERU BEHERA		//	
127	D-CRLMC/33967/2026	MAHADEV YADAV	HAREKRUSHNA DASH	BARANGA /370 /2026	AOD20240000001C202600094
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/33968/2026	MAHADEV YADAV	HAREKRUSHNA DASH	BARANGA /125 /2026	AOD20240000001C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/33969/2026	MAHADEV YADAV	HAREKRUSHNA DASH	BARANGA /276 /2026	AOD20240000001C202600095
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/33970/2026	MAHADEV YADAV	HAREKRUSHNA DASH	BARANGA /167 /2026	AOD20240000001C202600096
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/33974/2026	PABITRA MOHAN MAHALA	SAIBRATA RATH	BADACHANA /252 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/33982/2026	PRADEEP KUMAR MOHANTY	SWETLANA DAS	BHUBANESWAR VIGILANCE /2 /2025	AOD20240000748C202600036
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
133	D-CRLMC/33993/2026	BANDHAN DIGAL	SIDDHARTH GOUTAM DAS	PHIRINGIA /92 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/34013/2026	SIMA PAHAN @ SIMANCHAL PAHAN @ SIMANCHAL PAHAN	PRASHANTA PRASAD DASH	KHALLIKOTE /40 /2006	AOR20220001390C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/34016/2026	M.D.NASIM	ASHOK DAS	/ /0	
		VS	VS	()	
		SOUMYA RANJAN DAS		//	
136	D-CRLMC/34028/2026	RUSHABHA@RUSHABA KHAMARI	BIKASH KARNA	KANTAMAL /97 /2018	
		VS	VS	()	

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		STATE OF ODISHA		//	
137	D-CRLMC/34034/2026	SANATAN JENA	MANOJ KUMAR MOHANTY (2)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
138	D-CRLMC/34039/2026	SUKANTA KUMAR MOHAPATRA @ SUKANTA MOHAPATRA	SUSANTA KUMAR LENKA	LINGARAJ P.S. /165 /2023	AOR20220001299C202600089
		VS	VS	()	
		STATE OF ODISHA		//	
139	D-CRLMC/34040/2026	ADWAIT KUMAR PATTNAIK	PRAVASH CHANDRA MAHAPATRA	VIGILANCE PS (BERHAMPUR) /30 /2015	AOR20240001111C202600012
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
140	D-CRLMC/34041/2026	SANATAN JENA	MANOJ KUMAR MOHANTY (2)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-CRLMC/34047/2026	SANATAN JENA	MANOJ KUMAR MOHANTY (2)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
142	D-CRLMC/34055/2026	VIJAY BHUSHAN GARG	RAJESH KUMAR TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
143	D-CRLMC/34061/2026	KARMABIR SENAPATI	SAROJ KUMAR ROUTRAY	SORO /868 /2023	AOD20240000656C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
144	D-CRLMC/34081/2026	SHIVADUTTA NAIK @ SIVADUTTA NAIK @ SHIBADATTA NAIK	CHANDAN SAMANTARAY	MARKAT NAGAR /20 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
145	D-CRLMC/34086/2026	SHIVADUTTA NAIK @ SHIVADUTTA NAYAK	CHANDAN SAMANTARAY	MARKAT NAGAR /174 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
146	D-CRLMC/34087/2026	SUDHAKAR PRADHAN @PATRA	ACHYUTANANDA PATTANAIK	CHANDRASEKHARPUR /631 /2024	AOD20240000586C202600331
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-CRLMC/34111/2026	CHANDRAKANTA BHOI	TARA PRASAD MOHAPATRA	MUDANPUR RAMPUR /158 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	

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148	D-CRLMC/34116/2026	BIBHABA RANJAN MOHANTY	SUBRAT MISHRA	JAGATSINGPUR /433 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
149	D-CRLMC/34124/2026	ANIMESH PANDEY	AMBRISH KUMAR	INFOCITY PS /12 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
150	D-CRLMC/34130/2026	DEWAL AGRAWAL	AMBRISH KUMAR	INFOCITY PS /12 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
151	D-CRLMP/33981/2026	SIPUN SAHOO	ASHUTOSH MOHANTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
152	D-CRLMP/33985/2026	RAJASHREE MOHAPATRA	ASIT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
153	D-CRLMP/34002/2026	SHANKAR BEHERA	JAYASHREE BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
154	D-CRLMP/34009/2026	MACHHU GAHIR	SUSHANTA KUMAR JOSHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
155	D-CRLMP/34023/2026	SABITA MALLICK	BICHITRA NARAYANA SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
156	D-CRLMP/34062/2026	X VICTIM/INFORMANT	MANOJ KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
157	D-CRLMP/34083/2026	AMIT KUMAR SAMANTA	BISWARANJAN DALAI	MADHUPATNA /290 /2025	AOR20220003722C202600212
		VS	VS	()	
		STATE OF ODISHA		//	
158	D-CRLMP/34122/2026	JALENDRA PADHIARY	MRUGANKA MAULI PATNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
159	D-CRLMP/34139/2026	AJAMBAR SWAIN	SURESH CHANDRA PRADHAN	/ /	AOR20220003509C202600070

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLREV/34025/2026	SOUMYA RANJAN ROUT	JAMINI KANTA DAS	/ /0	
		VS	VS	()	
		MONALISHA SWAIN		//	
161	D-CRLREV/34038/2026	SURYA NARAYAN PRADHAN	SUSANTA KUMAR LENKA	/ /	AOR20220001299C202600091
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLREV/34071/2026	DILBAR BHUMIA	KARUNAKAR GAYA	MALKANGIRI /539 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLREV/34117/2026	PRITI RANJAN PANI	ANAND CHANDRA SWAIN	/ /	AOD20240000548C202600018
		VS	VS	()	
		RATNAKAR SETHI		//	
164	D-EXP/52928/2026	CHANDRASEKHAR BAITHARU	SIBAPRASAD PATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-FAO/52951/2026	SINGAPURA MAKHALINGAM	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
166	D-FAO/53048/2026	AMBIKA TRIPATHY	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-JCRLA/34144/2026	KALIA @ MANIKA HEMBRAM	ADV	CHOUDWAR /196 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-LAA/52979/2026	NRUSINGHA CHARAN JENA	SRINIBASH SATAPATHY	/ /	
		VS	VS	()	
		SPECIAL LAND ACQUISITION OFFICER, KEONJHAR		//	
169	D-MACA/52855/2026	BHAGYASHREE NANDA	BISHNU BRATA SINGH	/ /	
		VS	VS	()	
		SHANTI TRANSPORT COMPANY, KOLKATA		//	
170	D-MACA/52889/2026	PINKY CHHURIA	KAPILA CHARAN NAYAK	/ /	
		VS	VS	()	

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		HIMANSU SEKHAR KAR		//	
171	D-MACA/52913/2026	THE MANAGER LEGAL, M/S. LIBERTY GENERAL INSURANCE COMPANY LTD., HYDERABAD	ADITYA KUMAR	/ /	
		VS	VS	()	
		GOKUL SAMAL		//	
172	D-MACA/52986/2026	IFFCO TOKIO GENERAL INSURANCE CO. LTD.	RIMJHIMBALA PATI	/ /	
		VS	VS	()	
		KARNA BEHERA		//	
173	D-RPFAM/52937/2026	LINGARAJ SAMAL	BYOMAKESH TRIPATHY	/ /	
		VS	VS	()	
		RITANJALI BISOYEE		//	
174	D-RSA/52883/2026	PRABHADEVI NAG @ MAJHI	KIRTAN BADHEI	/ /	
		VS	VS	()	
		RUKMANI NAG @ RUPINDER KAUR JAT		//	
175	D-RVWPET/52915/2026	HARSH KUMAR PRIMUS LAKRA	ADV.	/ /	
		VS	VS	()	
		SALAMA MAJHI, TAHASILDAR, SUNDARGARH		//	
176	D-RVWPET/52970/2026	STATE OF ODISHA	DEBASIS TRIPATHY,A.G.A	/ /	LOD20240000194C202600411
		VS	VS	()	
		CHITARANJAN BISWAL		//	
177	D-TRP(C)/52875/2026	BATAKRUSHNA PARIDA	PRABIN DAS	/ /	
		VS	VS	()	
		JAYASHREE PARIDA		//	
178	D-TRP(C)/53004/2026	SASMITA NAYAK	SURYA NARAYAN MISHRA	/ /	
		VS	VS	()	
		SANJAYA KUMAR NAYAK		//	
179	D-TRPCRL/34078/2026	RAHUL PRATAP RAY	DIPTIREKHA NANDA	AUL /624 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
180	D-TRPCRL/34140/2026	SIDHESWAR KHUNTIA	BIBEKANANDA BAISAKH	/ /0	
		VS	VS	()	
		ITISHREE NAYAK		//	
181	D-WA/52954/2026	BIMAL KUMAR PRADHAN	AVIJIT PATNAIK	/ /	
		VS	VS	()	
		UNION OF INDIA		//	

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182	D-WA/53011/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	/ /	LOD20240000194C202600412
		VS	VS	()	
		SABITA NISHANK		//	
183	D-WA/53014/2026	PRINCIPAL SECRETARY OF WR DEPT	GOVT OF ODISHA	/ /	LOD20240000172C202600374
		VS	VS	()	
		AJAYA KUMAR RANA		//	
184	D-WA/53015/2026	SUPERINTENDING ENGINEER OF MINOR IRRIGATION DIVISION	ADDITIONAL KEONJHAR	/ /	LOD20240000200C202600379
		VS	VS	()	
		ASST PROVIDENT FUND COMMISSIONER KEONJHAR		//	
185	D-WP(C)/52814/2026	CHANDRAKANTA MAJHI	MANOJ KUMAR MOHANTY	/ /	
	WP(C)/36535/2026	VS	VS	()	
		STATE OF ODISHA		//	
186	D-WP(C)/52815/2026	GHANASHYAM MAHALING	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
187	D-WP(C)/52817/2026	SWARUP KUMAR DAS	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
188	D-WP(C)/52818/2026	JASMITA SAMAL	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
189	D-WP(C)/52819/2026	SUJIT KUMAR DASH	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
190	D-WP(C)/52820/2026	NANTU PARIDA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
191	D-WP(C)/52821/2026	SRIMANT BARIK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
192	D-WP(C)/52822/2026	ROHITASWA PRADHAN	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
193	D-WP(C)/52823/2026	JAGANNATH MALIK	SUBHADUTTA ROUTRAY	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/52824/2026	UTTAM KUMAR NAYAK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/52825/2026	GANESHWAR BAG	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/52826/2026	PURNACHANDRA ROUT	KHIROD CHANDRA MAJHI	/ /	
		VS	VS	()	
		R.T.O, JAGATSINGHPUR		//	
197	D-WP(C)/52827/2026	SAHADEO PRASAD KHUBI PANDIT	KHIROD CHANDRA MAJHI	/ /	
		VS	VS	()	
		R.T.O, TALCHER		//	
198	D-WP(C)/52828/2026	SUBHENDU KUMAR MOHANTY	JATINDRA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD.,BHUBANESWAR		//	
199	D-WP(C)/52830/2026	SHIKHA RANI RATH @ SHIKHA RATH	ABHISHEK SAHOO	/ /	AOD20240000942C202600021
		VS	VS	()	
		UNION OF INDIA		//	
200	D-WP(C)/52831/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	DEBASIS PANDA, S.C	/ /	LOD20240000194C202600410
		VS	VS	()	
		SERAJ KHAN		//	
201	D-WP(C)/52832/2026	SUPERINTENDING ENGINEER, BAISINGA CANAL DIVISION, BHADRAK	SASTYA PRAKASH MOHANTY, ARCHANA	/ /	LOD20240000194C202600409
		VS	VS	()	
		BINOD BIHARI NAYAK		//	
202	D-WP(C)/52833/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	DEBASIS PANDA, S.C	/ /	LOD20240000200C202600377
		VS	VS	()	
		RAGHUNATH DASH		//	
203	D-WP(C)/52834/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	DEBASIS PANDA, S.C	/ /	LOD20240000172C202600372
		VS	VS	()	
		DINABANDHU MAHANA		//	
204	D-WP(C)/52835/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	DEBASIS PANDA, S.C	/ /	LOD20240000172C202600373
		VS	VS	()	

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		RANGADHAR NAYAK		//	
205	D-WP(C)/52836/2026	BIMAL CHANDRA PARAMAGURU	SRINIVAS MOHANTY	/ /	AOR20230000802C202600117
		VS	VS	()	
		STATE OF ODISHA		//	
206	D-WP(C)/52838/2026	SURYAKANTA BEHERA	DIPTI RANJAN BHOKTA	/ /	
	WP(C)/36625/2026	VS	VS	()	
		STATE OF ODISHA		//	
207	D-WP(C)/52839/2026	NARENDRA PRADHAN	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/52840/2026	PADMA CHARAN SAHU	SIBA PRASAD SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
209	D-WP(C)/52841/2026	SAHADEV BEHERA	SIBA PRASAD SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
210	D-WP(C)/52842/2026	PRASANTA KUMAR BISWAL	SIBA PRASAD SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
211	D-WP(C)/52843/2026	KRUSHNA CHANDRA MAHAL	SIBA PRASAD SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
212	D-WP(C)/52844/2026	NILU SUTAR	JNANESH MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
213	D-WP(C)/52847/2026	CHAITANYA NAYAK	SIBA PRASAD SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
214	D-WP(C)/52848/2026	SANDEEP SINGH	JNANESH MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-WP(C)/52849/2026	RASHMI RANJAN DALAI	JNANESH MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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216	D-WP(C)/52850/2026	PRITIRANJAN SWAIN	JNANESH MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
217	D-WP(C)/52851/2026	DEEPAK KUMAR ROUT	JNANESH MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
218	D-WP(C)/52852/2026	DEBASISH DASH	JNANESH MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
219	D-WP(C)/52853/2026	BIBEKANANDA MALIK	JNANESH MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
220	D-WP(C)/52854/2026	KISHORE KUMAR SAHOO	JYOTI RANJAN KAR	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
221	D-WP(C)/52856/2026	DEBARCHAN PATEL	BHAKTA RANJAN BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
222	D-WP(C)/52858/2026	TUNI LATA DASH	JYOTI RANJAN KAR	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
223	D-WP(C)/52859/2026	PRADHAN PRANAYA PRAKASH	MITU KUMAR BISWAL	/ /	AOD20240000430C202600065
	WP(C)/36680/2026	VS	VS	()	
		STATE OF ODISHA		//	
224	D-WP(C)/52860/2026	HEMANT KUMAR RATH	SISIR DAS	/ /	
		VS	VS	()	
		EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI		//	
225	D-WP(C)/52861/2026	NARAHARI SAHOO	BASUDEV BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-WP(C)/52863/2026	GAURAHARI BEHERA	SHAKTI SEKHAR	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
227	D-WP(C)/52864/2026	NIRASHA MARANDI	BASUDEV BARIK	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/52865/2026	SUDARSHAN BEHERA	MADHAB LAL AGARWAL	/ /	
		VS	VS	()	
		SUPERINTENDENT ANGUL CIRCLE, ANGUL		//	
229	D-WP(C)/52866/2026	LALITA MOHAN SAHOO	BASUDEV BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/52867/2026	BIKASH DEB	JANMEAJAYA DASH	/ /	
		VS	VS	()	
		PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR-1		//	
231	D-WP(C)/52868/2026	DR. HAREKRUSHNA MAHATAB SANSKRUTI PARISHAD, KHORDHA	SANJAY KUMAR SAMANTARAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/52869/2026	UNION OF INDIA	GOPAL KRISHNA NAYAK	/ /	
		VS	VS	()	
		SURATH MOHAPATRA		//	
233	D-WP(C)/52870/2026	AYUB DIGAL	BIBHUTI BHUSAN MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/52872/2026	SK.BURAN	DEEPAK KU SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/52874/2026	PAYAL PANDEY	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//	
236	D-WP(C)/52876/2026	BISWAMOHAN KHITISH CHANDRA NAIK	SANJIB MOHANTY	/ /	AOR20220001611C202600218
		VS	VS	()	
		UTKAL UNIVERSITY		//	
237	D-WP(C)/52877/2026	NITYANANDA DAS	BIJAY KUMAR ROUTRAY	/ /	
	WP(C)/36671/2026	VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/52878/2026	RAJARANI SAHOO	SHIBANI SHANKAR PRADHAN	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
239	D-WP(C)/52879/2026	KAILASH CHANDRA SWAIN	DEBASIS SAHOO	/ /	AOR20220003390C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
240	D-WP(C)/52880/2026	SAIBABA SHG, NARASINGHPUR	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600162
		VS	VS	()	
		STATE OF ODISHA		//	
241	D-WP(C)/52881/2026	BABA GANESH SHG	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600161
		VS	VS	()	
		STATE OF ODISHA		//	
242	D-WP(C)/52882/2026	GOPAL KRUSHNA BARAL	DIBYARANJAN BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
243	D-WP(C)/52884/2026	FAKIR CHARAN BEHERA	NRUSINGH CH. ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-WP(C)/52887/2026	SUDHIRA SAHU	LALIT SAHU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-WP(C)/52888/2026	M/S.KALINGA VIKASH, SHAKTI NAGAR, CUTTACK	SOUMYA MISHRA	/ /	
	WP(C)/36636/2026	VS	VS	()	
		STATE OF ODISHA		//	
246	D-WP(C)/52890/2026	MAHESH MEHER	TRILOCHAN NANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-WP(C)/52892/2026	NIBEDITA MOHAPATRA	CHANDAN MISHRA	/ /	
		VS	VS	()	
		R.T.O., KEONJHAR		//	
248	D-WP(C)/52893/2026	SATYANANDA MOHANTY	PANKAJ KHANDELWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
249	D-WP(C)/52894/2026	ABINASH MOHANTY	KULADA NANDA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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250	D-WP(C)/52895/2026	JACHINDRA KUMAR NATH	CHANDAN MISHRA	/ /	
		VS	VS	()	
		R.T.O.CUTTACK		//	
251	D-WP(C)/52897/2026	JACHINDRA KUMAR NATH	CHANDAN MISHRA	/ /	
		VS	VS	()	
		R.T.O, CUTTACK		//	
252	D-WP(C)/52900/2026	LALITENDU CHAMPATI	SANDHYARANI PANI	/ /	AOR20230000010C202600176
		VS	VS	()	
		STATE OF ODISHA		//	
253	D-WP(C)/52901/2026	AKSHAYA KUMAR SAHOO	SANDHYARANI PANI	/ /	AOR20230000010C202600177
		VS	VS	()	
		STATE OF ODISHA		//	
254	D-WP(C)/52902/2026	SUJIT KUMAR NANDA	SATYANARAYAN MISHRA	/ /	AOR20220001303C202600059
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-WP(C)/52905/2026	BIJAN KUMAR PARIDA	SUKANTA KUMAR DALAI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
256	D-WP(C)/52906/2026	MANJUSHA PANDA	DIPTI RANJAN BHOKTA	/ /	
	WP(C)/36627/2026	VS	VS	()	
		STATE OF ODISHA		//	
257	D-WP(C)/52908/2026	MOHAN KUMAR SAGAR	RANJIT SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
258	D-WP(C)/52910/2026	GOURI BARIK	NIRMAL CHANDRA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-WP(C)/52918/2026	AJAYA KUMAR MOHANTY	ANUP KUMAR PATTNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-WP(C)/52919/2026	PARIKSHITA CHANDRA NAYAK	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600347
		VS	VS	()	
		STATE OF ODISHA		//	
261	D-WP(C)/52920/2026	DHANANJAY MARNDI	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600142

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/52921/2026	PRAVAS KUMAR GAIGARIA	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600144
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/52923/2026	BASANTA GIRI	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600193
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/52925/2026	M/S NANDA CONSTRUCTION PVT.LTD., ANGUL	MANOJ KUMAR MOHANTY (2)	/ /	
		VS	VS	()	
		ADDL COMMISSIONER, GST AND CENTRAL COMMISSIONERATE, SUNDARGARH		//	
265	D-WP(C)/52926/2026	KALPANAMAYEE BEHERA	SUDARSAN BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/52927/2026	CHITTARANJAN BEHERA	SUDARSAN BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/52929/2026	SASWATI PRIYADARSINI BEHERA	SUKANTA KUMAR MISHRA	/ /	AOD20240000338C202600252
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/52930/2026	DASARATH JENA	SAMEER KUMAR DAS	/ /	AOD20240000338C202600251
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/52931/2026	SUSRITA BHOI	SAROJA KANTA SAMAL	/ /	AOR20250001113C202600092
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/52932/2026	MAMATARANI MUDULI	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600346
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/52934/2026	NARAYAN NAIK	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600349
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/52935/2026	PARBATI MALIK	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600348
		VS	VS	()	

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		STATE OF ODISHA		//	
273	D-WP(C)/52936/2026	GYANA RANJAN DASH	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600194
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-WP(C)/52938/2026	JITENDRA MAJHI	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
275	D-WP(C)/52939/2026	PRAVAT KUMAR MUDULI	RAGHUNATH BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-WP(C)/52942/2026	PRAKASH CHANDRA SAHOO (OTS)	DURGESH NARAYAN RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
277	D-WP(C)/52943/2026	JITENDRA MAJHI	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-WP(C)/52944/2026	JAGU @ JAGABANDHU DEHURI	NETRANANDA BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-WP(C)/52945/2026	PREMANANDA SWAIN	PURNA CHANDRA MOHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-WP(C)/52946/2026	JITENDRA KUMAR MALLICK	KOUSIK ANANDA GURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/52947/2026	DR.SARAT KUMAR PANIGRAHI	DURGESH NARAYAN RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-WP(C)/52948/2026	SWARNA PRAVA MOHAPATRA	JAYASHREE BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-WP(C)/52949/2026	SANJAY KUMAR MOHAPATRA	KARUNAKAR GAYA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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284	D-WP(C)/52950/2026	NARAYAN SWAIN	PURNA CHANDRA MOHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
285	D-WP(C)/52952/2026	SANTOSH KUMAR BEHERA	PRAVAT KUMAR MUDULI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-WP(C)/52953/2026	NARASINGH SAHU	BISWABIHARI MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
287	D-WP(C)/52955/2026	LALU SWAIN	PURNA CHANDRA MOHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-WP(C)/52956/2026	NIRANJAN SWAIN	PURNA CHANDRA MOHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
289	D-WP(C)/52958/2026	BICHITRA NANDA NAYAK	AKSHAYA KUMAR JENA	/ /	
		VS	VS	()	
		GOVT.OF ODISHA		//	
290	D-WP(C)/52959/2026	RAMESH CHANDRA SAHOO	AKSHAYA KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
291	D-WP(C)/52960/2026	PARSURAM SAHU	LAXMI NARAYAN PATEL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
292	D-WP(C)/52961/2026	SARAT CHANDRA PRUSTY	SHIVSANKAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
293	D-WP(C)/52962/2026	PRABHAT KUMAR PARIDA	SIDHARTHA SANKAR RAY (2)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-WP(C)/52965/2026	KIRTI KARAN PANDA	LINGARAJ SARANGI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-WP(C)/52967/2026	DUSMANTA BEHERA	SUBHADUTTA ROUTRAY	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/52972/2026	PRAFULLA KUMAR MISHRA	SRINIBASH SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/52974/2026	AKSHYA KUMAR BARIK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/52975/2026	BIDESHI SAHU	SUSHANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/52976/2026	JYOTIRANJAN MALLICK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/52977/2026	SUNIL KUMAR BARIK	SUBASH CHANDRA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/52980/2026	JYOTIRMAYEE DAS	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/52981/2026	GAYATRI DAS	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/52982/2026	SURAJ CHANDRA BEHERA	SUBASH CHANDRA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/52983/2026	KUSHA PATRA	KALANDI CHARAN SAHOO	/ /	AOD20260000172C202600110
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/52984/2026	BIJAY LAXMI DAS	SUKANTA KUMAR NAYAK (2)	/ /	
		VS	VS	()	
		SUB-REGISTRAR, BHADRAK		//	
306	D-WP(C)/52985/2026	PRASANNA KUMAR KARADA	BIJAY KUMAR BEHERA	/ /	AOR20220001736C202600279
		VS	VS	()	

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		STATE OF ODISHA		//	
307	D-WP(C)/52987/2026	KAPIL KUMAR	ABHISHEK DASH	/ /	AOD20240000186C202600095
		VS	VS	()	
		STATE OF ODISHA		//	
308	D-WP(C)/52989/2026	PARSHURAM PATRA	KALANDI CHARANA SAHOO	/ /	AOD20260000172C202600111
		VS	VS	()	
		STATE OF ODISHA		//	
309	D-WP(C)/52991/2026	MAHESWAR BARIKI	BIJAYA KUMAR NAYAK (3)	/ /	AOR20230000709C202600049
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-WP(C)/52992/2026	JETHU MOHANT @ JETHU MOHANTA	KALANDI CHARAN SAHOO	/ /	AOD20260000172C202600109
		VS	VS	()	
		STATE OF ODISHA		//	
311	D-WP(C)/52994/2026	M. KUNI ACHARI	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600329
		VS	VS	()	
		STATE OF ODISHA		//	
312	D-WP(C)/52995/2026	KAMADEV SWAIN	SUDHIR KUMAR MALLICK	/ /	
		VS	VS	()	
		SUB-REGISTRAR, DEBIDOL, JAGATSINGHPUR		//	
313	D-WP(C)/52996/2026	PATITAPABAN JALI	BIJAY KUMAR BEHERA	/ /	AOR20220001736C202600278
		VS	VS	()	
		STATE OF ODISHA		//	
314	D-WP(C)/52997/2026	M/S SAHADEV MALIK	KAJAL SAHOO	/ /	AOR20220001613C202600111
		VS	VS	()	
		ADDITIONAL COMMISSIONER, BHUBANESWAR		//	
315	D-WP(C)/52998/2026	SANTOSH KUMAR SAHU	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600330
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/52999/2026	KARUNAKAR PRADHAN	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		SUB-REGISTRAR, BHADRAK		//	
317	D-WP(C)/53000/2026	PAT DEHURY @ KUMARI PAT DEHURY	KALANDI CHARAN SAHOO	/ /	AOD20260000172C202600112
		VS	VS	()	
		STATE OF ODISHA		//	

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318	D-WP(C)/53001/2026	KABITA NAYAK	SURESH KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
319	D-WP(C)/53002/2026	SHIRISA DEHURY	KALANDI CHARANA SAHOO	/ /	AOD20260000172C202600113
		VS	VS	()	
		STATE OF ODISHA		//	
320	D-WP(C)/53003/2026	BIJAY KUMAR SAHOO	PRAVAT RANJAN SUTAR	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
321	D-WP(C)/53005/2026	KALI CHARAN PATRA	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		SUB-REGISTRAR, BHADRAK		//	
322	D-WP(C)/53006/2026	SRADHANJALI MANSINGH	ANIMA KUMARI DEI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
323	D-WP(C)/53007/2026	DEV PRAKASH MAHAPATRA	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		MINISTRY OF CORPORATE AFFAIRS, GOVT. OF INDIA, NEW DELHI		//	
324	D-WP(C)/53008/2026	AJIT KUMAR BEHERA	BIRAJA PRASAD NANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
325	D-WP(C)/53009/2026	SULOCHANA BARA	SAPAN KUMAR LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
326	D-WP(C)/53010/2026	MD.SARIF	SIDHESWAR MALLIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
327	D-WP(C)/53012/2026	RAJANIKANTA SAHOO	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
328	D-WP(C)/53013/2026	PUSPANJALI BAGAL	KISHORE CHANDRA RAJGURU MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
329	D-WP(C)/53016/2026	MANGARAJ SWAIN	STHITI DAS	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/53017/2026	LINGARAJ MOHAPATRA	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/53018/2026	GAJENDRA DAS	SASHIBHUSAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/53019/2026	SAMUKA PALAI	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/53020/2026	PUNYABRATA RATNAMANI MOHAPATRA	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/53021/2026	SUMIT KUMAR NAIK	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/53022/2026	RAKESH KUMAR NAYAK	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/53024/2026	PRASANTA SAHU	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/53025/2026	ANKIT KUMAR BEHERA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/53026/2026	BASANTI BAG	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/53027/2026	PRAMOD KUMAR SAHOO	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/53028/2026	SWASTI BHANJAN PANDA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
341	D-WP(C)/53029/2026	UMASANKAR MALI	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
342	D-WP(C)/53030/2026	MANOJ KUMAR KHUNTIA	SWAPNA KUMAR OJHA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-WP(C)/53032/2026	ARATA KUMAR PARIDA	SWAPNA KUMAR OJHA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-WP(C)/53033/2026	HEMANTA KUMAR DASH	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-WP(C)/53034/2026	AMARABATI BHANDARI	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
346	D-WP(C)/53036/2026	DIBAKAR LENKA	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
347	D-WP(C)/53037/2026	RAMESH ADHA	SOURAV DAS	/ /	
		VS	VS	()	
		MAHANADI COALFIELDS LTD., JHARSHUGUDA		//	
348	D-WP(C)/53038/2026	AMIYA KUMAR PATNAIK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
349	D-WP(C)/53039/2026	ASHOK KUMAR PRADHAN	ABHIJIT DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-WP(C)/53040/2026	MANISHA MURALI	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-WP(C)/53041/2026	SARAT KUMAR UPADHYAY	JAGAJIBAN PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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352	D-WP(C)/53042/2026	IQBAL HUSSAIN@IQBAL HUSSAIN PALIWALA	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
353	D-WP(C)/53044/2026	NABAKISHORE SATNAMI	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
354	D-WP(C)/53046/2026	KACIOUS SYSTEMS PVT.LTD.,RASULGARH, BHUBANESWAR	NEELAMANI KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
355	D-WP(C)/53050/2026	SUMATI MISHRA	PRATAP KESHARI DEO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
356	D-WP(C)/53051/2026	ANIMESH KUANAR	AJAYA KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
357	D-WP(C)/53052/2026	SWADHIN KUMAR MOHANTY	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
358	D-WP(C)/53053/2026	SHAKTI RANJAN BADATYA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
359	D-WP(C)/53055/2026	NIRUPAMA MALIK	ARADA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
360	D-WP(C)/53056/2026	GUNANIDHI SAHOO	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-WP(C)/53057/2026	RAMESH CHANDRA ROUT	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-WP(C)/53060/2026	HEMANTA KUMAR NAYAK	AYODHYANATH LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-WP(C)/53061/2026	M.C.OF BALABHADRAPUR U.P.(M.E) SCHOOL, BALABHADRAPUR, JAJPUR	BHABENDRA KUMAR SAHOO	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/53062/2026	ANWESHA KUANAR	AJAYA KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/53063/2026	RASHMI KANTA SRICHANDAN	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/53065/2026	SUNIL KUMAR PRADHAN	GYANENDRA CHANDRA SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/53067/2026	PRATAP KISHOR NAIK	SUBHAM AGRAWAL	/ /	AOR20220001380C202600069
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/53068/2026	ANJOLA BIOTEC PRIVATE LIMITED	UPASANA BAL	/ /	AOD20220004095C202600050
		VS	VS	()	
		THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE		//	
369	D-WP(C)/53069/2026	PANKAJA NAIK	Lambodar Achari	/ /	AOR20220001311C202600155
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WPCRL/33978/2026	UTTAM MALLIK	PRAMOD KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WPCRL/34137/2026	URBASHI SAMAL	DEBA KUMAR RATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/33972/2026	DHANIA DALEI	AMIT KUMAR SAHU	MACHHKUND /158 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/33973/2026	AKASH MAHANANDIA	AMIT KUMR SAHU	NARAYANPATNA /70 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/33975/2026	MAHESH KUMAR PANDA	KRUSHNA CHANDRA DASH	/ /0	
		VS	VS	()	

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		STATE OF ODISHA		//	
375	D-ABLAPL/33979/2026	GUDDU CHOUDHURY	SUJIT KUMAR SWAIN	LAHUNIPADA /258 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-ABLAPL/33983/2026	RADHAGOBINDA PAL	MANOJ KUMAR PANI	JALESWAR /604 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
377	D-ABLAPL/33988/2026	JYOTIPRAKASH MALLICK @ JYOSTI PRAKASH MALLICK	KANDA KUMAR ROUT	JAGATPUR /590 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-ABLAPL/33991/2026	WALAYAT KHAN	MANOJ KUMAR MALLICK	AIR FIELD P.S. /228 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-ABLAPL/33997/2026	DHARAMANANDA BHUYAN @DHARAMA	JAYADEBA BEHERA	CHANDABALI /253 /2026	AOD20240000366C202600178
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-ABLAPL/34000/2026	BELALASEN BHANJA	AKSHAYA KUMAR SUBUDHI	BHARATPUR PS /405 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-ABLAPL/34003/2026	KARTIK CHANDRA BISWAL @ KARTIK BISWAL	AKSHAYA KUMAR SUBUDHI	BHARATPUR PS /779 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
382	D-ABLAPL/34007/2026	BABLU KUMAR SWAIN @ MANAS BEHERA	ASHOK KUMAR JENA	JAGATPUR /726 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-ABLAPL/34010/2026	KIRAN CHANDRA BEHERA	SITANSHU KUMAR DEY	KHANDAGIRI P.S. /1083 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-ABLAPL/34011/2026	MOHAN KUMAR JENA	DIBYA JYOTI SAHOO	AGARAPADA /119 /2025	AOD20240000587C202600211
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-ABLAPL/34012/2026	SANATAN MALIK @ HAGURU	PRAMOD KUMAR JENA	GOPALPUR /136 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

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386	D-ABLAPL/34014/2026	PRADESH PRASAD NAYAK	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /21 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
387	D-ABLAPL/34015/2026	S.K.SAGAN	DIBYA JYOTI SAHOO	RASGOBINDPUR /504 /2026	AOD20240000587C202600210
		VS	VS	()	
		STATE OF ODISHA		//	
388	D-ABLAPL/34018/2026	K VENKETESH REDDY @DUKA VENKET RAO	SWAGAT KUMAR SAHU	JARADA /400 /2024	AOR20220004593C202600063
		VS	VS	()	
		STATE OF ODISHA		//	
389	D-ABLAPL/34020/2026	S. BASUDEV PATRO	JYOTIRMAYA SAHOO	BERHAMPUR TOWN /148 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
390	D-ABLAPL/34022/2026	GANESH PARIDA	SUJIT KUMAR PATTNAIK	JANKIA P.S. /571 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
391	D-ABLAPL/34026/2026	KARTIKA BEHERA @ KARTIK CHANDRA BEHERA	SANJIB KUMAR BHANJADEO	BAGHAMARI /220 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
392	D-ABLAPL/34029/2026	PAPU MAHALIK	KULDEEP MOHANTY	BALASORE TOWN /355 /2026	AOD20240000012C202600348
		VS	VS	()	
		STATE OF ODISHA		//	
393	D-ABLAPL/34030/2026	SAKTI PRASAD NANDA	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
394	D-ABLAPL/34035/2026	SANJAY KUMAR DASH	SUSANTA KUMAR LENKA	INDUSTRIAL ESTATE PS /325 /2026	AOR20220001299C202600090
		VS	VS	()	
		STATE OF ODISHA		//	
395	D-ABLAPL/34042/2026	MANINI BISWAL @ KHANDUAL	AMULYA RATNA PANDA	BINJHARPUR /477 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
396	D-ABLAPL/34043/2026	CHANDRIKA SAHU	IPSIT AUROBINDO ACHARYA	BARGARH /303 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
397	D-ABLAPL/34044/2026	RAJA @RAJKISHORE @RAJESH MALLICK	ANUGRAHA NARAYAN SAMANTRAY	PARADEEP LOCK /356 /2026	AOD20260000401C202600052

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/34045/2026	SAMBIT SUBHADARSHAN BASTIA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/34051/2026	PROF. MAHENDRA KUMAR GARANAYAK	JAGABANDHU ROUT	BARANGA /521 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/34053/2026	SUKANTI NAYAK	BISWARANJAN DALAI	BASUDEVPUR /236 /2024	AOR20220003722C202600211
		VS	VS	()	
		STATEOF ODISHA		//	
401	D-ABLAPL/34054/2026	PROF. MAHENDRA KUMAR GARANAYAK	JAGABANDHU ROUT	BARANGA /428 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/34056/2026	NABA MALIKA @ BISWAJEET MALIKA	SITIKANT MISHRA	NISCHINTAKOILI /398 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/34065/2026	TRILOCHAN BHATRA	DEBABRATA DASH	GOLAMUNDA /52 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/34068/2026	TRILOCHAN BHATRA	DEBABRATA DASH	GOLAMUNDA /61 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/34069/2026	TRILOCHAN BHATRA	DEBABRATA DASH	GOLAMUNDA /76 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/34072/2026	TRILOCHAN BHATRA	DEBABRATA DASH	KEGAON /101 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/34074/2026	SHARAT KUMAR PARIDA	DEBABRAT PATTNAIK	ASTARANGA /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/34075/2026	MADHUSUDAN PANDA	ANKIT PRASAD	SUBALAYA /173 /2026	
		VS	VS	()	

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409	D-ABLAPL/34077/2026	SUBRAT KUMAR JENA	ASHOK KUMAR SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
410	D-ABLAPL/34080/2026	JHILI JENA	RABI NARAYAN PANDA	DHAMNAGAR /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
411	D-ABLAPL/34085/2026	SHANTILATA SING	PRAVASH CHANDRA JENA	RAIBANIA /174 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
412	D-ABLAPL/34089/2026	PRIYABRATA BARAL @ SANU	BIJAY KUMAR MOHANTY	KUMBHARAPARA /423 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
413	D-ABLAPL/34090/2026	BIJAY SETHI @ BIJAY KU. SETHI	PRAVASH CHANDRA JENA	RAIBANIA /180 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
414	D-ABLAPL/34093/2026	DIPAK MAHAKUL	SANJUKTA MUNDA	AMBABHONA /147 /2025	AOR20220002621C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
415	D-ABLAPL/34095/2026	BRAMHANANDA NAYAK	SUKANTA KUMAR NAYAK	BRAMHA BARADA /185 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
416	D-ABLAPL/34097/2026	MAMATA DEHURI	SUKANTA KUMAR NAYAK	MAHANGA /365 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
417	D-ABLAPL/34098/2026	PRAVAKAR NAYAK	PRADIPTA BEURA	KHUNTUNI /296 /2026	AOD20220004020C202600071
		VS	VS	()	
		STATE OF ODISHA		//	
418	D-ABLAPL/34100/2026	CHANDAN PATRA	PRAVASH CHANDRA JENA	JALESWAR /592 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
419	D-ABLAPL/34102/2026	RINKU DAS @TIPU DAS	PRADIPTA BEURA	TIGIRIA /328 /2026	AOD20220004020C202600072
		VS	VS	()	
		STATE OF ODISHA		//	

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420	D-ABLAPL/34103/2026	ALOK SAMAL	RABINDRA NATH PANDA	BARANGA /450 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
421	D-ABLAPL/34104/2026	SRIRAM SAHOO	PRADIPTA BEURA	TIGIRIA /327 /2026	AOD20220004020C202600073
		VS	VS	()	
		STATE OF ODISHA		//	
422	D-ABLAPL/34105/2026	NIROJ KUMAR BEHERA	SURYASNATA MOHAPATRA	BALASORE TOWN /342 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
423	D-ABLAPL/34106/2026	KAMARUDDIN KHAN	PARTHA SARATHI DAS	BOLAGARH P.S. /469 /2026	AOD20240000364C202600259
		VS	VS	()	
		STATE OF ODISHA		//	
424	D-ABLAPL/34108/2026	M.NARAYAN REDDY	TARA PRASAD MOHAPATRA	SEA BEACH /348 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
425	D-ABLAPL/34109/2026	ALOK MOHARANA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /368 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
426	D-ABLAPL/34112/2026	SAUMYA RANJAN DASH	DHARMENDRA SETHY	ANANTPUR /258 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
427	D-ABLAPL/34115/2026	BAIKUNTHA BAG	TARA PRASAD MOHAPATRA	PATNAGARH /271 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
428	D-ABLAPL/34121/2026	GANGADHAR KHILLA @ GANGA DHAR KHILA	MANGU NANDY	ORKEL /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
429	D-ABLAPL/34123/2026	PAPU BEHERA @ LAXMIDHAR BEHERA	BIJAYA KUMAR RAGADA	BURLA /381 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
430	D-ABLAPL/34127/2026	JITENDRA NAYAK	SATYABRATA DASH	BHARATPUR PS /392 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
431	D-ABLAPL/34128/2026	DIPTI SUNDAR BAL @ DIPTI BAL	RABI NARAYAN PANDA	CHANDABALI /363 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :04/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/34129/2026	NIRANJAN BISOYI @ BISOI @ LANDA	MANGU NANDY	ORKEL /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/34131/2026	ALEXANDAR @ ALEKJANDAR DIGAL	JULU KHANSAMA	TIKABALI /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/34142/2026	SIDHU MUNDA	JAGABANDHU SAHU	BOLANGIR TOWN /209 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :04/11/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/34078/2026	RAHUL PRATAP RAY	DIPTIREKHA NANDA	
	TRPCRL/ /	MP		91/2026
2	D-CRLLP/125/2014	SIBANARAYAN BARIK	M/S.SIDHARTHA S.MOHAPATRA, SANGRAM KUMAR SINGH	
	CRLLP/125/2014	MP		94/2026
3	D-CRLLP/28629/2026	GIRISH CHANDRA ROUL	ANJAN KUMAR BISWAL	
	CRLLP/67/2026	MP		95/2026
4	D-CRLLP/28630/2026	SIRISH CHANDRA ROUL	ANJAN KUMAR BISWAL	
	CRLLP/68/2026	MP		96/2026
5	D-CRLLP/34091/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS,S.C.VIGILANCE	
	CRLLP/ /	MP		97/2026
6	D-CRLLP/34092/2026	STATE OF ODISHA(VIG.)	Sangram Das	
	CRLLP/ /	MP		98/2026
7	D-JCRLA/29313/2025	RUHIA@JITEN MURMU	ADV.	
	JCRLA/169/2025	MP		323/2026
8	D-CRLMP/25730/2026	LAXMIPRIYA SWAIN	AMITAV TRIPATHY	
	CRLMP/1389/2026	MP		426/2026
9	D-RVWPET/52970/2026	STATE OF ODISHA	DEBASIS TRIPATHY,A.G.A	
	RVWPET/ /	MP		484/2026
10	D-RPFAM/50698/2026	KISHORE KUMAR SRICHANDAN	DR.PURUSOTTAM CHULI	
	RPFAM/ /	MP		492/2026
11	D-RPFAM/52937/2026	LINGARAJ SAMAL	BYOMAKESH TRIPATHY	
	RPFAM/ /	MP		493/2026
12	D-LAA/24/2020	JUDHISTIR RANA	SURYAKANTA DASH	
	LAA/24/2020	MP		577/2026
13	D-LAA/37443/2026	TENO PATEL	AKASH KUMAR PATTAJOSHI	
	LAA/ /	MP		578/2026
14	D-LAA/52979/2026	NRUSINGHA CHARAN JENA	SRINIBASH SATAPATHY	
	LAA/ /	MP		579/2026
15	D-CONTC/32904/2024	REGIONAL COOPERATIVE MARKETING SOCIETY	ADV.,BBSR	
	CONTC/6542/2024	MP		760/2026
16	D-CONTC/51242/2026	SURESH CHANDRA DAS	ADV.	
	CONTC/ /	MP		761/2026
17	D-BLAPL/33440/2026	GOURISHANKAR MOHANTY @ TIPPU	JYOTIRMAYA SAHOO	
	BLAPL/11797/2026	MP		802/2026
18	D-BLAPL/27974/2026	SALAMA BEGUM	BABITA DAS	
	BLAPL/10362/2026	MP		803/2026
19	D-BLAPL/9993/2021	RAJAT KUMAR BEHERA	KUMAR PRAJWAL	
	BLAPL/9993/2021	MP		804/2026
20	D-CRLREV/34025/2026	SOUMYA RANJAN ROUT	JAMINI KANTA DAS	
	CRLREV/ /	MP		1263/2026
21	D-CRLREV/34038/2026	SURYA NARAYAN PRADHAN	SUSANTA KUMAR LENKA	
	CRLREV/ /	MP		1264/2026
22	D-CRLREV/34117/2026	PRITI RANJAN PANI	ANAND CHANDRA SWAIN	
	CRLREV/ /	MP		1265/2026
23	D-FAO/51271/2026	MANAGER LEGAL, M/S. UNITED INDIA INSURANCE CO.	SUBHASH CH.LTD., CUTTACK	
	FAO/ /	MP		1387/2026
24	D-FAO/53048/2026	AMBIKA TRIPATHY	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		1388/2026
25	D-RSA/345/2018	BASANTA KU.SAHOO	M/S.PRAFULLA KU.RATH	
	RSA/345/2018	MP		1630/2026
26	D-RSA/286/2004	BHAGABAN PANDA	M/S SANATANA DAS	

	RSA/286/2004	MP		1631/2026
27	D-RSA/286/2004	BHAGABAN PANDA	M/S SANATANA DAS	
	RSA/286/2004	MP		1632/2026
28	D-RSA/286/2004	BHAGABAN PANDA	M/S SANATANA DAS	
	RSA/286/2004	MP		1633/2026
29	D-RSA/52883/2026	PRABHADEVI NAG @ MAJHI	KIRTAN BADHEI	
	RSA/ /	MP		1634/2026
30	D-RSA/44165/2025	DHARANIDHAR SETHY	VISWAJEET MALLICK	
	RSA/620/2025	MP		1635/2026
31	D-RSA/35350/2026	KANHU CHARAN DWIBEDI	NILAMANI BEHERA	
	RSA/ /	MP		1636/2026
32	D-RSA/233/2015	DAMODAR MOHAPATRA	M/S.BISWAJIT MOHAPATRA	
	RSA/233/2015	MP		1637/2026
33	D-RSA/233/2015	DAMODAR MOHAPATRA	M/S.BISWAJIT MOHAPATRA	
	RSA/233/2015	MP		1638/2026
34	D-RSA/233/2015	DAMODAR MOHAPATRA	M/S.BISWAJIT MOHAPATRA, SOURAV SUMAN BHUYAN	
	RSA/233/2015	MP		1639/2026
35	D-RSA/233/2015	DAMODAR MOHAPATRA	M/S.BISWAJIT MOHAPATRA	
	RSA/233/2015	MP		1640/2026
36	D-RSA/233/2015	DAMODAR MOHAPATRA	M/S.BISWAJIT MOHAPATRA, SOURAV SUMAN BHUYAN	
	RSA/233/2015	MP		1641/2026
37	D-RSA/229/2015	DAMODAR MOHAPATRA	M/S.BISWAJIT MOHAPATRA	
	RSA/229/2015	MP		1642/2026
38	D-RSA/229/2015	DAMODAR MOHAPATRA	M/S.BISWAJIT MOHAPATRA	
	RSA/229/2015	MP		1643/2026
39	D-RSA/229/2015	DAMODAR MOHAPATRA	M/S.BISWAJIT MOHAPATRA, SOURAV SUMAN BHUYAN	
	RSA/229/2015	MP		1644/2026
40	D-RSA/229/2015	DAMODAR MOHAPATRA	M/S.BISWAJIT MOHAPATRA	
	RSA/229/2015	MP		1645/2026
41	D-RSA/229/2015	DAMODAR MOHAPATRA	M/S.BISWAJIT MOHAPATRA, SOURAV SUMAN BHUYAN	
	RSA/229/2015	MP		1646/2026
42	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1647/2026
43	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1648/2026
44	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1649/2026
45	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1650/2026
46	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1651/2026
47	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1652/2026
48	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1653/2026
49	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1654/2026
50	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1655/2026
51	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1656/2026
52	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1657/2026
53	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1658/2026
54	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1659/2026
55	D-RSA/419/2005	ANTA@ANANTA PATHANDH		
	RSA/419/2005	MP		1660/2026
56	D-RSA/419/2005	ANTA@ANANTA PATHANDH	BHASKAR CHANDRA PANDA	
	RSA/419/2005	MP		1661/2026
57	D-RSA/36221/2026	SABITA JENA @ SABITARANI NAYAK	AKSHAYA KUMAR NAYAK	
	RSA/419/2026	MP		1662/2026

58	D-ABLAPL/29708/2026	DEBANANDA BARIK		
	ABLAPL/11319/2026	MP		1937/2026
59	D-ABLAPL/29847/2026	RITA NAIK		
	ABLAPL/11358/2026	MP		1938/2026
60	D-ABLAPL/30460/2026	BANAMALI RAUTA		
	ABLAPL/11484/2026	MP		1939/2026
61	D-ABLAPL/813/2025	RIPUL HARIJAN @ TAJABIN HARIJAN		
	ABLAPL/385/2025	MP		1940/2026
62	D-ABLAPL/23273/2026	JAYESAN NAYAK @ JAISEN NAYAK		
	ABLAPL/9447/2026	MP		1941/2026
63	D-ABLAPL/30754/2026	RABINDRA SING		
	ABLAPL/12108/2026	MP		1942/2026
64	D-ABLAPL/28814/2026	KRISHNA RAO PATRAM @ KISANARAO PATARANG		
	ABLAPL/10972/2026	MP		1943/2026
65	D-CMP/50394/2026	SNEHALATA PATI	MANMAYA KUMAR DASH	
	CMP/1828/2026	MP		2175/2026
66	D-CMP/52871/2026	BIPIN BIHARI MAHAKUR	AMIT PRASAD BOSE	
	CMP/ /	MP		2176/2026
67	D-CMP/52898/2026	DIGAMBAR KHUNTIA	ARYA DASH	
	CMP/ /	MP		2177/2026
68	D-CMP/52899/2026	SHARMITHA MOHANTY	ARYA DASH	
	CMP/ /	MP		2178/2026
69	D-CMP/52896/2026	PRASANTA KUMAR BEHERA	ARYA DASH	
	CMP/ /	MP		2179/2026
70	D-CMP/52903/2026	BAHUDI JENA	DEVI PRASAD DASH	
	CMP/ /	MP		2180/2026
71	D-CMP/52909/2026	PRAFULLA KUMAR BEHERA	ARYA DASH	
	CMP/ /	MP		2181/2026
72	D-CMP/43611/2026	HARDI DAS	VISWAJEET MALLICK	
	CMP/1633/2026	MP		2182/2026
73	D-CMP/52941/2026	SAKUNTALA MISHRA	TANMAY MISHRA	
	CMP/ /	MP		2183/2026
74	D-CMP/426/2022	KISHORE CHANDRA DASH	KABIR KUMAR JENA	
	CMP/426/2022	MP		2184/2026
75	D-CMP/52957/2026	BISAYA MOHANTY	ARYA DASH	
	CMP/ /	MP		2185/2026
76	D-CMP/52964/2026	SATYAJIT KUMAR DASH	JAGANNATH BHUYAN	
	CMP/ /	MP		2186/2026
77	D-CMP/52922/2026	SATRUGHANA BEURA	AJIT CHANDRA MOHAPATRA	
	CMP/ /	MP		2187/2026
78	D-CMP/53023/2026	DR. GOPAL AGRAWAL	AGNIHOTRA SAHU	
	CMP/ /	MP		2188/2026
79	D-CMP/52971/2026	SABITRI PRUSTY	ASUTOSH ROUT	
	CMP/ /	MP		2189/2026
80	D-MACA/13321/2025	ORIENTAL INSURANCE CO.LTD, BBSR		
	MACA/468/2025	MP		2479/2026
81	D-MACA/52855/2026	BHAGYASHREE NANDA	BISHNU BRATA SINGH	
	MACA/ /	MP		2480/2026
82	D-MACA/52913/2026	THE MANAGER LEGAL, M/S. LIBERTY GENERAL INSURANCE	NIRMAL KUMAR	COMPANY LTD., HYDERABAD
	MACA/ /	MP		2481/2026
83	D-MACA/47623/2025	TATA AIG GENERAL INSURANCE CO.LTD, BBSR	SAMBHARAM DUTTA	
	MACA/ /	MP		2482/2026
84	D-MACA/16763/2025	SHRIRAM GENERAL INSURANCE CO. LTD, BBSR	ABBAS ALI KHAN	
	MACA/618/2025	MP		2483/2026
85	D-MACA/52986/2026	IFFCO TOKIO GENERAL INSURANCE CO. LTD.,	RUDRA	PRASAD PATI
	MACA/ /	MP		2484/2026
86	D-MACA/52675/2026	ORIENTAL INSURANCE CO.LTD., BBSR	NIBEDITA MOHANTY	
	MACA/ /	MP		2485/2026
87	D-MACA/52675/2026	ORIENTAL INSURANCE CO.LTD., BBSR	NIBEDITA MOHANTY	
	MACA/ /	MP		2486/2026
88	D-MACA/47318/2026	KUMAR PATRA	PABITRA KUMAR NAYAK	
	MACA/ /	MP		2487/2026
89	D-MACA/47318/2026	KUMAR PATRA	PABITRA KUMAR NAYAK	

	MACA/ /	MP		2488/2026
90	D-CRLA/33984/2026	KATERAM KHUNTIA	SARADA PRASAD DASH	
	CRLA/ /	MP		2757/2026
91	D-CRLA/33984/2026	KATERAM KHUNTIA	SARADA PRASAD DASH	
	CRLA/ /	MP		2758/2026
92	D-CRLA/33986/2026	ABANI KUMAR PATI	NIRANJAN LENKA	
	CRLA/ /	MP		2759/2026
93	D-CRLA/31836/2026	MANOJ KUMAR MOHANTY	DEBA PRASAD DAS	
	CRLA/986/2026	MP		2760/2026
94	D-CRLA/34006/2026	BHUPENDRA MEHER	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		2761/2026
95	D-CRLA/34066/2026	SURESH KUMAR BEHERA	DEBASNAN DAS	
	CRLA/ /	MP		2762/2026
96	D-CRLA/34066/2026	SURESH KUMAR BEHERA	DEBASNAN DAS	
	CRLA/ /	MP		2763/2026
97	D-CRLA/34063/2026	DURJYODHAN GOUDA	PVS NANAJI ACHARY	
	CRLA/ /	MP		2764/2026
98	D-CRLA/34063/2026	DURJYODHAN GOUDA	PVS NANAJI ACHARY	
	CRLA/ /	MP		2765/2026
99	D-CRLA/34063/2026	DURJYODHAN GOUDA	PVS NANAJI ACHARY	
	CRLA/ /	MP		2766/2026
100	D-CRLA/936/2023	ANIL KUMAR MOHANTA	MR. SUSANTA KUMAR TRIPATHY,RAJENDRA KUMAR PANIGRAHI	
	CRLA/936/2023	MP		2767/2026
101	D-CRLA/34096/2026	BISWAJIT DAS	MANAS KUMAR CHAND	
	CRLA/ /	MP		2768/2026
102	D-CRLA/32104/2026	SUBHAM SA @ SHUBHAM KUAMR SA	MOHAMMED MUSTAQ ANSARI	
	CRLA/ /	MP		2769/2026
103	D-CRLA/34113/2026	SACHIN LAKHUA	BIKASH KUMAR DASH	
	CRLA/ /	MP		2770/2026
104	D-CRLA/34113/2026	SACHIN LAKHUA	BIKASH KUMAR DASH	
	CRLA/ /	MP		2771/2026
105	D-CRLA/34113/2026	SACHIN LAKHUA	BIKASH KUMAR DASH	
	CRLA/ /	MP		2772/2026
106	D-CRLA/17524/2024	MD. AFAJAL	AKASH BHUYAN	
	CRLA/592/2024	MP		2773/2026
107	D-CRLA/34141/2026	PRADIP KISAN	JULU KHANSAMA	
	CRLA/ /	MP		2774/2026
108	D-CRLA/34141/2026	PRADIP KISAN	JULU KHANSAMA	
	CRLA/ /	MP		2775/2026
109	D-CRLA/34141/2026	PRADIP KISAN	JULU KHANSAMA	
	CRLA/ /	MP		2776/2026
110	D-CRLMC/33967/2026	MAHADEV YADAV	HAREKRUSHNA DASH	
	CRLMC/ /	MP		3108/2026
111	D-CRLMC/33967/2026	MAHADEV YADAV	HAREKRUSHNA DASH	
	CRLMC/ /	MP		3109/2026
112	D-CRLMC/33968/2026	MAHADEV YADAV	HAREKRUSHNA DASH	
	CRLMC/ /	MP		3110/2026
113	D-CRLMC/33968/2026	MAHADEV YADAV	HAREKRUSHNA DASH	
	CRLMC/ /	MP		3111/2026
114	D-CRLMC/3587/2026	DR. SIMANCHALLA RANJIT	GAJENDRANATH ROUT	
	CRLMC/458/2026	MP		3112/2026
115	D-CRLMC/33969/2026	MAHADEV YADAV	HAREKRUSHNA DASH	
	CRLMC/ /	MP		3113/2026
116	D-CRLMC/33969/2026	MAHADEV YADAV	HAREKRUSHNA DASH	
	CRLMC/ /	MP		3114/2026
117	D-CRLMC/33970/2026	MAHADEV YADAV	HAREKRUSHNA DASH	
	CRLMC/ /	MP		3115/2026
118	D-CRLMC/33970/2026	MAHADEV YADAV	HAREKRUSHNA DASH	
	CRLMC/ /	MP		3116/2026
119	D-CRLMC/33982/2026	PRADEEP KUMAR MOHANTY	SWETLANA DAS	
	CRLMC/ /	MP		3117/2026
120	D-CRLMC/34016/2026	M.D.NASIM	ASHOK DAS	
	CRLMC/ /	MP		3118/2026

121	D-CRLMC/34034/2026	SANATAN JENA	MANOJ KUMAR MOHANTY (2)	
	CRLMC/ /	MP		3119/2026
122	D-CRLMC/12442/2024	HRUDANANDA DAS		
	CRLMC/1566/2024	MP		3120/2026
123	D-CRLMC/12440/2024	HRUDANANDA DAS		
	CRLMC/1568/2024	MP		3121/2026
124	D-CRLMC/34041/2026	SANATAN JENA	MANOJ KUMAR MOHANTY (2)	
	CRLMC/ /	MP		3122/2026
125	D-CRLMC/13170/2024	HRUDANANDA DAS		
	CRLMC/1675/2024	MP		3123/2026
126	D-CRLMC/34047/2026	SANATAN JENA	MANOJ KUMAR MOHANTY (2)	
	CRLMC/ /	MP		3124/2026
127	D-CRLMC/34055/2026	VIJAY BHUSHAN GARG	RAJESH KUMAR TRIPATHY	
	CRLMC/ /	MP		3125/2026
128	D-CRLMC/34039/2026	SUKANTA KUMAR MOHAPATRA @ SUKANTA KUMAR	SUSANTA KUMAR LENKA	
	CRLMC/ /	MP		3126/2026
129	D-CRLMC/34040/2026	ADWAIT KUMAR PATTNAIK	PRAVASH CHANDRA MAHAPATRA	
	CRLMC/ /	MP		3127/2026
130	D-CRLMC/34087/2026	SUDHAKAR PRADHAN @PATRA	ACHYUTANANDA PATTANAIK	
	CRLMC/ /	MP		3128/2026
131	D-CRLMC/5759/2026	PRAFULLA KUMAR PANDA	JYOTSNARANI RATH	
	CRLMC/ /	MP		3129/2026
132	D-CRLMC/34116/2026	BIBHABA RANJAN MOHANTY	SUBRAT MISHRA	
	CRLMC/ /	MP		3130/2026
133	D-CRLMC/33974/2026	PABITRA MOHAN MAHALA	SAIBRATA RATH	
	CRLMC/ /	MP		3131/2026
134	D-CRLMC/34124/2026	ANIMESH PANDEY	AMBRISH KUMAR	
	CRLMC/ /	MP		3132/2026
135	D-CRLMC/34130/2026	DEWAL AGRAWAL	AMBRISH KUMAR	
	CRLMC/ /	MP		3133/2026
136	D-WA/52762/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3360/2026
137	D-WA/52762/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3361/2026
138	D-WA/52764/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3362/2026
139	D-WA/52764/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3363/2026
140	D-WA/46082/2026	ODISHA SMALL INDUSTRIES CORPORATION LTD, CHATAK	SUSHIL CHATAK	
	WA/ /	MP		3364/2026
141	D-WA/52954/2026	BIMAL KUMAR PRADHAN	AVIJIT PATNAIK	
	WA/ /	MP		3365/2026
142	D-WA/52954/2026	BIMAL KUMAR PRADHAN	AVIJIT PATNAIK	
	WA/ /	MP		3366/2026
143	D-WA/53011/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		3367/2026
144	D-WA/53011/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		3368/2026
145	D-WP(C)/52807/2026	THE SUPERINTENDING ENGINEER, SALANDESWAR DIVISION, BHADRAK	BISWANARAYAN PATRA	
	WP(C)/ /	MP		21682/2026
146	D-WP(C)/52810/2026	THE SUPERINTENDING ENGINEER, SALANDESWAR DIVISION, BHADRAK	BISWANARAYAN PATRA	
	WP(C)/ /	MP		21683/2026
147	D-WP(C)/52814/2026	CHANDRAKANTA MAJHI	MANOJ KUMAR MOHANTY	
	WP(C)/36535/2026	MP		21684/2026
148	D-WP(C)/54873/2025	SRCD INFRA PROJECTS PVT LTD., JEYPORE,KORAPUT		
	WP(C)/37757/2025	MP		21685/2026
149	D-WP(C)/52815/2026	GHANASHYAM MAHALING	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21686/2026
150	D-WP(C)/52818/2026	JASMITA SAMAL	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21687/2026
151	D-WP(C)/52817/2026	SWARUP KUMAR DAS	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21688/2026
152	D-WP(C)/26024/2026	M/S ORISSA STATE POLICE HOUSING AND WELFARE CORPORATION	DWELLA REMOHANTY LIMITED, KHORDHA	

	WP(C)/18311/2026	MP		21689/2026
153	D-WP(C)/52811/2026	THE SUPERINTENDING ENGINEER, SALANDI SWAR DIVISION, BHADRAK		
	WP(C)/ /	MP		21690/2026
154	D-WP(C)/52820/2026	NANTU PARIDA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21691/2026
155	D-WP(C)/52821/2026	SRIMANT BARIK	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21692/2026
156	D-WP(C)/52819/2026	SUJIT KUMAR DASH	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21693/2026
157	D-WP(C)/49474/2026	SRIKANTA NAYAK		
	WP(C)/34049/2026	MP		21694/2026
158	D-WP(C)/52822/2026	ROHITASWA PRADHAN	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21695/2026
159	D-WP(C)/52823/2026	JAGANNATH MALIK	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21696/2026
160	D-WP(C)/52824/2026	UTTAM KUMAR NAYAK	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21697/2026
161	D-WP(C)/52812/2026	THE SUPERINTENDING ENGINEER, SALANDI SWAR DIVISION, BHADRAK		
	WP(C)/ /	MP		21698/2026
162	D-WP(C)/52825/2026	GANESHWAR BAG	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21699/2026
163	D-WP(C)/18107/2026	M/S AL BABA STEELS PVT LTD., KENDRAPARA	RANJAN KUMAR ROUT	
	WP(C)/12391/2026	MP		21700/2026
164	D-WP(C)/39106/2026	LIBHASINI DAS		
	WP(C)/28522/2026	MP		21701/2026
165	D-WP(C)/52830/2026	SHIKHA RANI RATH @ SHIKHA RATH	ABHISHEK SAHOO	
	WP(C)/ /	MP		21702/2026
166	D-WP(C)/52838/2026	SURYAKANTA BEHERA	DIPTI RANJAN BHOKTA	
	WP(C)/36625/2026	MP		21703/2026
167	D-WP(C)/52839/2026	NARENDRA PRADHAN	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21704/2026
168	D-WP(C)/52831/2026	THE SUPERINTENDING ENGINEER, SALANDI SWAR DIVISION, BHADRAK		
	WP(C)/ /	MP		21705/2026
169	D-WP(C)/52844/2026	NILU SUTAR	JNANESH MOHANTY	
	WP(C)/ /	MP		21706/2026
170	D-WP(C)/52849/2026	RASHMI RANJAN DALAI	JNANESH MOHANTY	
	WP(C)/ /	MP		21707/2026
171	D-WP(C)/52848/2026	SANDEEP SINGH	JNANESH MOHANTY	
	WP(C)/ /	MP		21708/2026
172	D-WP(C)/16136/2013	PRAKASH CH.BALBANTAR		
	WP(C)/16136/2013	MP		21709/2026
173	D-WP(C)/52832/2026	SUPERINTENDING ENGINEER, BAISINGA SATYABRATA MOHANTY, ASST. MAYURBHANJ		
	WP(C)/ /	MP		21710/2026
174	D-WP(C)/52850/2026	PRITIRANJAN SWAIN	JNANESH MOHANTY	
	WP(C)/ /	MP		21711/2026
175	D-WP(C)/52851/2026	DEEPAK KUMAR ROUT	JNANESH MOHANTY	
	WP(C)/ /	MP		21712/2026
176	D-WP(C)/52852/2026	DEBASISH DASH	JNANESH MOHANTY	
	WP(C)/ /	MP		21713/2026
177	D-WP(C)/52853/2026	BIBEKANANDA MALIK	JNANESH MOHANTY	
	WP(C)/ /	MP		21714/2026
178	D-WP(C)/49889/2026	PRASANTA KUMAR BEHERA	KANANBALA ROY CHOUDHURY	
	WP(C)/34759/2026	MP		21715/2026
179	D-WP(C)/49895/2026	MONOJA KUMAR BISWAL	KANANBALA ROY CHOUDHURY	
	WP(C)/34766/2026	MP		21716/2026
180	D-WP(C)/52833/2026	THE SUPERINTENDING ENGINEER, SALANDI SWAR DIVISION, BHADRAK		
	WP(C)/ /	MP		21717/2026
181	D-WP(C)/52834/2026	THE SUPERINTENDING ENGINEER, SALANDI SWAR DIVISION, BHADRAK		
	WP(C)/ /	MP		21718/2026
182	D-WP(C)/36674/2022	JAYA DURGA SELF HELP GROUP, BORGUMA	MOHENDRA KUMAR MOHAPATRO	
	WP(C)/36674/2022	MP		21719/2026
183	D-WP(C)/52835/2026	THE SUPERINTENDING ENGINEER, SALANDI SWAR DIVISION, BHADRAK		
	WP(C)/ /	MP		21720/2026

184	D-WP(C)/51154/2026	DIPTI RANJAN PATTANAYAK	NIRANJAN LENKA	
	WP(C)/ /	MP		21721/2026
185	D-WP(C)/50778/2026	M/S KARUNA, RAIKIA, KANDHAMAL	DEBIDUTTA MOHAPATRA	
	WP(C)/35091/2026	MP		21722/2026
186	D-WP(C)/52864/2026	NIRASHA MARANDI	BASUDEV BARIK	
	WP(C)/ /	MP		21723/2026
187	D-WP(C)/52836/2026	BIMAL CHANDRA PARAMAGURU	SRINIVAS MOHANTY	
	WP(C)/ /	MP		21724/2026
188	D-WP(C)/38309/2026	DEBRAJ BHUE	BUDHIRAM DAS	
	WP(C)/26424/2026	MP		21725/2026
189	D-WP(C)/52867/2026	BIKASH DEB	JANMEAJAYA DASH	
	WP(C)/ /	MP		21726/2026
190	D-WP(C)/52870/2026	AYUB DIGAL	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		21727/2026
191	D-WP(C)/52859/2026	PRADHAN PRANAYA PRAKASH	MITU KUMAR BISWAL	
	WP(C)/36680/2026	MP		21728/2026
192	D-WP(C)/52868/2026	DR. HAREKRUSHNA MAHATAB SANSKRUTIK MAHAVIDYALAYA	SANJAY KUMAR SARANGI,ASHOK KUMAR TARAY	
	WP(C)/ /	MP		21729/2026
193	D-WP(C)/52878/2026	RAJARANI SAHOO	SHIBANI SHANKAR PRADHAN	
	WP(C)/ /	MP		21730/2026
194	D-WP(C)/52877/2026	NITYANANDA DAS	BIJAY KUMAR ROUTRAY	
	WP(C)/36671/2026	MP		21731/2026
195	D-WP(C)/52879/2026	KAILASH CHANDRA SWAIN	DEBASIS SAHOO	
	WP(C)/ /	MP		21732/2026
196	D-WP(C)/52884/2026	FAKIR CHARAN BEHERA	NRUSINGH CH. ROUT	
	WP(C)/ /	MP		21733/2026
197	D-WP(C)/52888/2026	M/S.KALINGA VIKASH, SHAKTI NAGAR, CUTTACK	SUDHA MISHRA	
	WP(C)/36636/2026	MP		21734/2026
198	D-WP(C)/52880/2026	SAIBABA SHG, NARASINGHPUR	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21735/2026
199	D-WP(C)/52890/2026	MAHESH MEHER	TRILOCHAN NANDA	
	WP(C)/ /	MP		21736/2026
200	D-WP(C)/52893/2026	SATYANANDA MOHANTY	PANKAJ KHANDELWAL	
	WP(C)/ /	MP		21737/2026
201	D-WP(C)/40296/2026	DNA MINERALS PVT LTD., ROURKELA		
	WP(C)/27669/2026	MP		21738/2026
202	D-WP(C)/39784/2026	GOKULA BHOLA	SANJIB MOHANTY	
	WP(C)/28870/2026	MP		21739/2026
203	D-WP(C)/52881/2026	BABA GANESH SHG	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21740/2026
204	D-WP(C)/35927/2026	BIDYA GUPTA		
	WP(C)/25123/2026	MP		21741/2026
205	D-WP(C)/52905/2026	BIJAN KUMAR PARIDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21742/2026
206	D-WP(C)/52908/2026	MOHAN KUMAR SAGAR	RANJIT SAMAL	
	WP(C)/ /	MP		21743/2026
207	D-WP(C)/47292/2026	PREMSAGAR SAHU	SOURAV DAS	
	WP(C)/32931/2026	MP		21744/2026
208	D-WP(C)/52925/2026	M/S NANDA CONSTRUCTION PVT.LTD., ANGUL	MANOJ KUMAR MOHANTY (2)	
	WP(C)/ /	MP		21745/2026
209	D-WP(C)/13377/2025	SANJAY KUMAR SAHU	SURAJ MOHANTY	
	WP(C)/10092/2025	MP		21746/2026
210	D-WP(C)/21392/2025	DR.TAPAN KUMAR PRADHAN	DR.TAPAN KUMAR PRADHAN(IN PERSON)	
	WP(C)/17644/2025	MP		21747/2026
211	D-WP(C)/52923/2026	BASANTA GIRI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21748/2026
212	D-WP(C)/52945/2026	PREMANANDA SWAIN	PURNA CHANDRA MOHARANA	
	WP(C)/ /	MP		21749/2026
213	D-WP(C)/52949/2026	SANJAY KUMAR MOHAPATRA	KARUNAKAR GAYA	
	WP(C)/ /	MP		21750/2026
214	D-WP(C)/52949/2026	SANJAY KUMAR MOHAPATRA	KARUNAKAR GAYA	
	WP(C)/ /	MP		21751/2026
215	D-WP(C)/52929/2026	SASWATI PRIYADARSINI BEHERA	SUKANTA KUMAR MISHRA	

	WP(C)/ /	MP		21752/2026
216	D-WP(C)/52952/2026	SANTOSH KUMAR BEHERA	PRAVAT KUMAR MUDULI	
	WP(C)/ /	MP		21753/2026
217	D-WP(C)/52950/2026	NARAYAN SWAIN	PURNA CHANDRA MOHARANA	
	WP(C)/ /	MP		21754/2026
218	D-WP(C)/49945/2026	ASHOK DAS	PRATIK NAYAK	
	WP(C)/35463/2026	MP		21756/2026
219	D-WP(C)/52955/2026	LALU SWAIN	PURNA CHANDRA MOHARANA	
	WP(C)/ /	MP		21758/2026
220	D-WP(C)/37782/2026	SRIKANTA BISWAL	KUNAL KUMAR SWAIN	
	WP(C)/26250/2026	MP		21759/2026
221	D-WP(C)/52956/2026	NIRANJAN SWAIN	PURNA CHANDRA MOHARANA	
	WP(C)/ /	MP		21760/2026
222	D-WP(C)/52958/2026	BICHITRA NANDA NAYAK	AKSHAYA KUMAR JENA	
	WP(C)/ /	MP		21761/2026
223	D-WP(C)/52959/2026	RAMESH CHANDRA SAHOO	AKSHAYA KUMAR JENA	
	WP(C)/ /	MP		21762/2026
224	D-WP(C)/52961/2026	SARAT CHANDRA PRUSTY	SHIVSANKAR MOHANTY	
	WP(C)/ /	MP		21763/2026
225	D-WP(C)/52960/2026	PARSURAM SAHU	LAXMI NARAYAN PATEL	
	WP(C)/ /	MP		21764/2026
226	D-WP(C)/44221/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	M/S. AGYI, RAMESWAR, P.C. MOHARANA, A. SWAIN, D.C. BEHERA	
	WP(C)/30988/2026	MP		21765/2026
227	D-WP(C)/20984/2017	KUMARI DEBASMITA BIDHAR		
	WP(C)/20984/2017	MP		21766/2026
228	D-WP(C)/42461/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	ABHIJAY, SWAIN, P.C MOHARANA , A SWAIN , D .C BEHERA	
	WP(C)/30098/2026	MP		21767/2026
229	D-WP(C)/52967/2026	DUSMANTA BEHERA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21768/2026
230	D-WP(C)/42122/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	ABHIJAY, SWAIN, P.C MOHARANA , A SWAIN , D .C BEHERA	
	WP(C)/29819/2026	MP		21769/2026
231	D-WP(C)/52974/2026	AKSHYA KUMAR BARIK	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21770/2026
232	D-WP(C)/52976/2026	JYOTIRANJAN MALLICK	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21771/2026
233	D-WP(C)/52977/2026	SUNIL KUMAR BARIK	SUBASH CHANDRA SAHOO	
	WP(C)/ /	MP		21772/2026
234	D-WP(C)/52936/2026	GYANA RANJAN DASH	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21773/2026
235	D-WP(C)/52980/2026	JYOTIRMAYEE DAS	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21774/2026
236	D-WP(C)/52981/2026	GAYATRI DAS	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21775/2026
237	D-WP(C)/52982/2026	SURAJ CHANDRA BEHERA	SUBASH CHANDRA SAHOO	
	WP(C)/ /	MP		21776/2026
238	D-WP(C)/52813/2026	ITISHREE ROUT	BIJAY KUMAR SAHOO	
	WP(C)/36584/2026	MP		21777/2026
239	D-WP(C)/52813/2026	ITISHREE ROUT	BIJAY KUMAR SAHOO	
	WP(C)/36584/2026	MP		21778/2026
240	D-WP(C)/41369/2026	PRASANTA KUMAR PANI	KUNAL KUMAR SWAIN	
	WP(C)/28428/2026	MP		21779/2026
241	D-WP(C)/39466/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	ABHIJAY, SWAIN, A.SWAIN,D.C.BEHERA	
	WP(C)/27559/2026	MP		21780/2026
242	D-WP(C)/42123/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	ABHIJAY, SWAIN, P.C MOHARANA , A SWAIN , D .C BEHERA	
	WP(C)/29838/2026	MP		21781/2026
243	D-WP(C)/53007/2026	DEV PRAKASH MAHAPATRA	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		21782/2026
244	D-WP(C)/49073/2026	KURUKSHETRA NAG	KANANBALA ROY CHOUDHURY	
	WP(C)/34048/2026	MP		21783/2026
245	D-WP(C)/53013/2026	PUSPANJALI BAGAL	KISHORE CHANDRA RAJGURU MOHAPATRA	
	WP(C)/ /	MP		21784/2026
246	D-WP(C)/52987/2026	KAPIL KUMAR	ABHISHEK DASH	
	WP(C)/ /	MP		21785/2026

247	D-WP(C)/53021/2026	SUMIT KUMAR NAIK	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21786/2026
248	D-WP(C)/53024/2026	PRASANTA SAHU	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21787/2026
249	D-WP(C)/53022/2026	RAKESH KUMAR NAYAK	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21788/2026
250	D-WP(C)/53026/2026	BASANTI BAG	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21789/2026
251	D-WP(C)/53025/2026	ANKIT KUMAR BEHERA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21790/2026
252	D-WP(C)/48800/2026	SANTOSH KUMAR SAHOO	MANOJA KUMAR KHUNTIA	
	WP(C)/34369/2026	MP		21791/2026
253	D-WP(C)/53028/2026	SWASTI BHANJAN PANDA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21792/2026
254	D-WP(C)/53029/2026	UMASANKAR MALI	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21793/2026
255	D-WP(C)/52994/2026	M. KUNI ACHARI	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		21794/2026
256	D-WP(C)/53034/2026	AMARABATI BHANDARI	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21795/2026
257	D-WP(C)/53033/2026	HEMANTA KUMAR DASH	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		21796/2026
258	D-WP(C)/23799/2026	NEPAL CHARAN SHA	GYANENDRA CHANDRA SWAIN	
	WP(C)/16654/2026	MP		21797/2026
259	D-WP(C)/53038/2026	AMIYA KUMAR PATNAIK	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		21798/2026
260	D-WP(C)/53040/2026	MANISHA MURALI	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21799/2026
261	D-WP(C)/53041/2026	SARAT KUMAR UPADHYAY	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		21800/2026
262	D-WP(C)/53044/2026	NABAKISHORE SATNAMI	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21801/2026
263	D-WP(C)/5837/2026	ABINASH MISHRA	SUBHADUTTA ROUTRAY	
	WP(C)/5175/2026	MP		21802/2026
264	D-WP(C)/53053/2026	SHAKTI RANJAN BADATYA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		21803/2026
265	D-WP(C)/52998/2026	SANTOSH KUMAR SAHU	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		21804/2026